ITEM NO.1 COURT NO.1 SECTION PIL-W

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition (Civil) No.1246/2020

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.171743/2022 - INTERVENTION APPLICATION)

WITH W.P.(C) No.891/2022 (PIL-W)

W.P.(C) No.782/2022 (PIL-W)

W.P.(C) No.559/2020 (PIL-W)

W.P.(C) No.619/2020 (PIL-W)

(With IA No.57771/2020-PERMISSION TO APPEAR AND ARGUE IN PERSON) W.P.(C) No.827/2022 (PIL-W)

Date: 11-07-2023 These matters were called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Rakesh Dwivedi, Sr. Adv.

Mr. Ashwini Kumar Upadhyay, Adv.

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Mr. Barun Kumar Sinha, Adv.

Mrs. Pratibha Sinha, Adv.

Mr. Abhishek, AOR

Ms. Vrinda Grover, Adv.

Mr. Ejaz Magbool, AOR

Mr. Shahid Nadeem, Adv.

Mr. Mujahid Ahmed, Adv.

Mr. Soutik Banerjee, Adv.

Mr. Saif Zia, Adv.

Mr. Hari Shankar Jain, Adv.

Mr. Vishnu Shankar Jain, AOR

Mr. Parth Yadav, Adv.

Ms. Mani Munjal, Adv.

Petitioner-in-person

Mr. Anjani Kumar Mishra, AOR

For Respondent(s)

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Mr. H.B. Dubey, Adv.

Mr. Amit P. Shahi, Adv.

Mr. Amit Kumar, Adv.

Ms. Ramya Khanna, Adv.

Mr. Manish Dhingra, Adv.

Mr. Gaganmeet Singh Sachdeva, Adv.

Mrs. Vibha Datta Makhija, Sr. Adv.

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Mr. Talha Abdul Rahman, Adv.

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Ms. Shaktiki Sharma, Adv.

Ms. Aishwarya Hariharan, Adv.

M/s. KMNP Law

Mr. Dhawal Uniyal, AOR

UPON hearing the counsel the Court made the following O R D E R

Mr Tushar Mehta, Solicitor General states that a common affidavit in reply is under preparation in response to the entire batch of cases. Having regard to the nature of the case, it has been submitted that sufficient time may be granted.

- The counter affidavit shall be filed by 31 October 2023. Rejoinder, if any, be filed within four weeks thereafter.
- An additional copy of IA No 70053 of 2023 in WP (C) No 782 of 2022 shall be served on the counsel instructing the Solicitor General.
- 4 List the Petition after completion of pleadings.

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) Assistant Registrar